

**THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU  
(Through Web-based Video Conferencing platform)**

**ITEM No.13  
CP(IB) No.105/BB/2021**

**IN THE MATTER OF:**

M/s. Limnea Technologies Pvt. Ltd. ... Petitioner  
Vs.  
Registrar of Companies ... Respondent

**Order U/s. 59 of the I&B Code, 2016**

**Order delivered on 23.02.2022**

**CORAM:**

**SHRI AJAY KUMAR VATSAVAYI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Mr. Prasad Kumar, Adv.  
For the Respondent : --

**ORDER**

1. Heard Mr. Prasad Kumar, learned Counsel for the Petitioner.
2. Reports of the ROC, OL is yet to be received. Three weeks more time is granted to the authorities to file their reports, if any. Response, if any, thereto shall be filed within two weeks from the date of receipt of the said reports. The learned Counsel for the Petitioner shall serve this order on the authorities and file proof of service before the next date of hearing, list on **05.04.2021.**

—sd—

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

—sd—

**(AJAY KUMAR VATSAVAYI)  
MEMBER (JUDICIAL)**